Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the current share of natural gas in the energy basket of the country;
(b) whether the Government has formulated any strategy to boost the consumption of natural gas in the country and if so, the details thereof; and
(c) the steps taken by the Government to strengthen the national gas grid system and also to achieve the mission of “One Nation One Grid and One Tariff”?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) & (b) Presently in India the share of natural gas in energy basket is 6.7%. The Government has set a target to raise the share of natural gas in energy mix to 15% in 2030. Various steps taken by the Government in this direction include expansion of National Gas Grid Pipeline, expansion of City Gas Distribution (CGD) network, setting up of Liquefied Natural Gas (LNG) Terminals, allocation of domestic gas to Compressed Natural Gas (Transport) / Piped Natural Gas (Domestic) CNG(T)/PNG(D) in no cut category, allowing marketing and pricing freedom with a ceiling price to gas produced from high pressure/high temperature areas, deep water & ultra-deep water and from coal seams, Sustainable Alternative Towards Affordable Transportation (SATAT) initiatives to promote Bio-CNG, etc..
(c) With the aim to create a National Gas Grid (One Nation, One Gas Grid) and increase the availability of natural gas across the country, Petroleum and Natural Gas Regulatory Board (PNGRB) has authorised approximately 33,592 km Natural Gas Pipeline network across the country. Out of this, 23,173 km Natural Gas pipelines including spur lines, tie-in connectivity, Sub-Transmission Pipelines (STPL) and dedicated pipelines are operational and a total of 12,206 km length of pipelines is under various stages of construction.

Further, PNGRB implemented Unified Tariff with effect from 01.04.2023 for the interconnected natural gas pipelines with an objective of “One Nation, One Grid and One Tariff”. To simplify the implementation of Unified Tariff, entity level integrated natural gas pipeline tariff has been introduced in the Regulations. Further, to protect the overall interest of consumers in different regions number of unified tariff zones have been increased from two to three.

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